

Notification of Ministry of Food and Civil Supplies

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): I lay on the Table: —

(I)' A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Civil Supplies) Notification S. O. No. 1035(E), dated the 13th December, 1989, publishing the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Fifth Amendment Order, 1989, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-559/90]

(II) A copy (in English and Hindi) of the Ministry of Food and Civil Supplies (Department of Food) Notification 47/E. P 16(2)/88, dated the 13th January, 1990, publishing the Food Corporation of India (Staff)' (100th Amendment) Regulations, 1990, under sub-section (5) of section 45 of the Food Corporations Act, 1964.

[Placed in library. See No. LT-410/90]

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 26TH MARCH, 1990

THE LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Mr. Chairman, Sir, with your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 26th March, 1990, will consist of: —

(1) Further general discussion on the Railway Budget, 1990-91.

(2) Further discussion on the Resolution regarding Railway Convention Committees Recommendations.

(3) Consideration and return of the following Bills, as passed by Lok Sabha: —

(a) The Appropriation (Railways) Bill, 1990.

(b) The Appropriation (Railways) No. 2 Bill, 1990.

(4) General discussion on General Budget 1990-91.

(5) Consideration and return of the following Bills as passed by Lok Sabha: —

(a) The Appropriation (Vote on Account)' Bill, 1990.

(b) The Appropriation Bill, 1990.

(6) Discussion on the Resolution seeking disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1990 and consideration and passing of the Bill in replacement thereof as passed by Lok Sabha.

(7)' Consideration and passing of the Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990.

DEMAND FOR A STATEMENT ON NEPAL—Contd.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): What about the statement on Nepal?

LEADER OF THE HOUSE (SHRI M. S. GURUPADASWAMY): Sir, may I repeat what I have said earlier? A statement on Nepal will be made by my colleague some time next week.

TRIBUTES TO BHAGAT SINGH, RAJ GURU AND SUKHDEV

श्री सुरेन्द्रजीत सिंह अहलूवालिया (बिहार): सभापति महोदय, आज 59 वां साल है शहीद भगतसिंह, राजगुरु और मुखदेव की शहादत का । मैं आपसे गुजारिश करूंगा कि भगतसिंह, राजगुरु और मुखदेव के 59 वें शहीदी दिवस पर यह हाउस कम से कम संकल्प करे और उन्हें श्रद्धांजलि अर्पित करे ।

MR. CHAIRMAN: I think the whole House pays its tributes, all of us, from the core of our hearts, pay our tributes to all those gallant people who sacrificed their all so that India could attain freedom.

We pay our heartfelt tributes to those great souls.

STRIKE BY C. G. H. S. EMPLOYEES!

श्री सैयद सिबते रज़्ज़ी (उत्तर प्रदेश): प्राइम मिनिस्टर साहब यहां पर हैं। मैं एक गंभीर समस्या की ओर उनका ध्यान आकर्षित करना चाहूंगा। इसके कारण हेल्थ स्कीम के अंदर करीब 40 लाख पेशेंट सफर कर रहे हैं और सात हजार इम्पलाईज आज आले ओवर इंडिया स्ट्राइक पर हैं। वे 7 माच से स्ट्राइक पर हैं और 250 डिस्पेंसरीज बंद पड़ी हुई हैं। सारे हेल्थ सेंटरस अन-हाइजिनिक कंडीशन में रह रहे हैं। डाक्टर वहां बैठ रहे हैं लेकिन सी०जी०एच०एस० का कोई इम्पलाई नहीं बैठ रहा है।

श्री सभापति: प्रधान मंत्री को जवाब देने दीजिए।

(व्यवधान)

SHRI RAOOF VALIULLAH (Gujarat). Sir, I support what he has said _____
(Interruptions)....

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Sir, it is very important. The Prime Minister is present here. He must make a statement regarding the strike of the Delhi Health Service people.

MR. CHAIRMAN: He will be replying to the debate on the President's Address. He will cover everything in that.

(Interruptions)

श्री कपिल वर्मा (उत्तर प्रदेश): पार्लियामेंट मैम्बेज को भी बड़ी तकलीफ हो रही है।

श्री राम नरेश यादव (उत्तर प्रदेश): महोदय, प्रधान मंत्री जी म द
(व्यवधान)

श्री सभापति: मैंने उन से कहा है कि वे बोलें।

BE. RESIGNATION BY SHRI DEVI LAL FROM THE CHAIRMANSHIP OF THE COMMITTEE ON IMPLEMENTATION OF THE MANDAL COMMISSION'S REPORT

श्री राम नरेश यादव (उत्तर प्रदेश): महोदय, बहुत महत्वपूर्ण मुद्दा है। मंडल कमीशन की रिपोर्ट को लागू करने के लिए जो कमेटी बनी थी देवी लाल जी की अध्यक्षता में, आज देवी लाल जी ने इस्तीफा दे दिया है। किन परिस्थितियों में उन्होंने इस्तीफा दिया है जबकि उनकी अध्यक्षता में कमेटी गठन की बात राष्ट्रपति के अभिभाषण में भी कही गई है। मैं प्रधान मंत्री महोदय से जानना चाहता हूं कि किन परिस्थितियों में उन्होंने इस्तीफा दिया है (व्यवधान)

श्री विठ्ठलराव साधवराव जधव (महाराष्ट्र): सभापति महोदय, हम जानना चाहते हैं कि मंडल कमीशन की सिफारिशों को लागू करने के लिए सरकार ने जो कमेटी बनाई थी उससे देवी लाल जी ने क्यों इस्तीफा दिया है (व्यवधान) उसके बारे में सरकार स्पष्टीकरण दे (व्यवधान)

एक माननीय सदस्य: वह राजवशन के खिलाफ थे (व्यवधान)

श्री सभापति: आपकी बात प्रधान मंत्री जी ने सुन ली है कि आप क्या कह रहे हैं। (व्यवधान) उन्होंने आपकी बात सुन ली है, यादव जी ने कह दिया, किस्ता खत्म (व्यवधान)

SHRI V. GOPALSAMY (Tamil Nadu): It is none of his business. He need not speak about it.

MR. CHAIRMAN: Please take your seat. You have talked about it and he has heard it. What is the use of shouting? Let him reply.